

P
ITEM NO. 47

COURT NO.4

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).31854/2010
(From the judgement and order(s) dated 25/05/2010 in LPA
No.1208/2009 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SARDARI LAL

Petitioner(s)

VERSUS

CHAIRMAN, MANGING COMM., M.C. POLYTEC. & ORS

Respondent(s)

(With office report)

Date: 11/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. R.K. Kapoor, Adv.
Ms. Shewta Kapoor, Adv.
Mr. Reetu Sharma, Adv.
Mr. Anis Ahmed Khan, Adv.

For Respondent(s) Mr. S.S. Ray, Adv.
Ms. Rakhi Ray, Adv.
Ms. Rajan Tyagi, Adv.

UPON hearing counsel the Court made the following
O R D E R

List for final disposal.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master